

fax officer in the Secretariat for Industrial Approvals has been identified, who will monitor all cases of non-resident Indians.

(c) Since January 12, 1983.

Suspension of Freedom Fighter's Pension

1967. SHRI RAMKRISHNA MAZUMDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of cases of freedom fighter's pensions granted by the Central Government in the country, State-wise for the last five years;

(b) what is the number of such cases that have been suspended for different reasons;

(c) what are the reasons for suspending the pension; and

(d) what is the number of such cases which have been reviewed and pension restored thereafter till now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) A statement is attached. As the disposal during these five years does not give a complete picture, details

regarding the disposal from 1972 to 1983 is also given in the attached statement.

(i>) 8,232.

(c) Pension has been suspended for one or more of the following grounds:

1. Actual jail/underground suffering was less than six months (3 months in case of women/SC/ ST applicants).

2. Suffering was not in connection with the freedom movement of the country.

3. Submission of false/incomplete documentary evidence.

4. Suffering was in connection with mutinies/movements not recognised for the purpose of pension.

5. In cases of applications made under the 1972 Scheme when the annual income of the applicant was more than Rs. 5000.

6. Pension wrongly sanctioned to the ineligible dependents.

(d) Out of 8282 suspended cases, pension has been restored in 2482 cases.

Annexure

State-wise Freedom Fighters' Pension sanctioned for the last 5 years i.e. from Dec. 1977 to December, 1982.

| State/U.Ts. | Sanction during Dec. 77 to Dec 82 i.e. for last 5 years. | Total sanction from 1972 to Jan. 83 |
|-------------------|--|-------------------------------------|
| 1 | 2 | 3 |
| Assam | 129 | 4006 |
| Andhra Pradesh | 308 | 5381 |
| A & N Islands | 35 | 38 |
| Arunachal Pradesh | .. | 2 |
| Bihar | 888 | 10956 |

| 1. | 2 | 3 |
|----------------------------|--------------|---------------|
| Chandigarh | 17 | 81 |
| Delhi | 191 | 1752 |
| Gujarat | 219 | 3081 |
| Goa | 93 | 626 |
| Haryana | 97 | 1376 |
| Himachal Pradesh | 44 | 416 |
| Jammu & Kashmir | 135 | 914 |
| Kerala | 80 | 2080 |
| Karnataka | 929 | 8145 |
| Madhya Pradesh | 190 | 2908 |
| Maharashtra | 943 | 10828 |
| Manipur | 5 | 59 |
| Meghalaya | 6 | 68 |
| Nagaland | 1 | 3 |
| Orissa | 110 | 961 |
| Pondicherry | 37 | 357 |
| Punjab | 350 | 5390 |
| Rajasthan | 70 | 648 |
| Tamil Nadu | 262 | 3734 |
| Tripura | 23 | 656 |
| Uttar Pradesh | 977 | 16380 |
| West Bengal | 742 | 15102 |
| INA Personnel | 3175 | 17785 |
| TOTAL : | 10077 | 125518 |